Name of the corporate debtor: Hudli and Sons Metallics Pvt. Ltd.; Date of commencement of Liquidation: 20-06-2024; List of stakeholders as on 11-11-2024

List of Operational Creditors (Government Dues)

														(Amount in ₹)
S.No.	Details of Claimant		Details of claim received		Details of claim adn					Amount of Amount of		Amount of claim	Amount of claim	Remarks, if any
	Department		Date of Receipt	claimed	claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent claim			under verification	
1	Directorate General of Goods and Services Tax Intelligence, Kolhapur Regional Unit	OC-Govt. Dues		3,46,43,640.00	43,13,962.00	Damages	0	NA NA	3.86%	0	0	3,03,29,678.00		Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
2	State Tax Dept, Govt. of Maharashtra	OC-Govt. Dues		78,49,111.00		Outstanding dues & delay charges	0	NA NA	0.00%	0	0	78,49,111		Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
	Total			4,24,92,751.00	43,13,962.00		-	-	3.86%	-	-	3,81,78,789.00	-	